

**Code of conduct of maritime nations****Statement**

796. SHRI JAGJIT SINGH ANAND:  
SHRI BIR CHANDRA DEB  
BURMAN: SHRI INDRADEEP  
SINHA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether developed maritime nations are following the code of conduct evolved at 1973-Geneva Conference for Liners;

(b) whether in India general can o trades between any two countries are following the code; and

(c) if the replies to parts (a) and (b) above be in the affirmative whether there is any objections from private liners in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) The United Nations Convention on a Code of Conduct for Liner Conferences adopted in 1974 in Geneva has not yet come into force.

(b) and (c) Does not arise.

**Ship building industry**

797. SHRI LAKSHMANA MAHA-  
PATRO: SHRI S. KUMARAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have approached the British experts to help the slip building industry in India; and

(b) if so, the details thereof and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) and (b) A statement is attached.

*Details of Consultancy arrangements proposed and/or entered into with British firms in respect of Shipyards in the Public Sector*

(1) *Cochin Shipyard Ltd.*—In accordance with an agreement signed on 20-5-1973, M/s. Scotlithgow, Port Glasgow, Scotland, are assisting Cochin shipyard Ltd. in the building of 75,000 DNT Panamax Bulk Carriers by (a) providing technical documentation, (b) training Cochin Shipyard personnel and (c) providing consultancy service for the initial shipbuilding operations. Technical specifications have since been received in full. Three long-term and four short-term consultants are now in position at the Shipyard. Three more short-term consultants are expected in February, 1976. 50 trainees have completed and 20 trainees are presently undergoing training at the works of the consultants in U.K. 5 more trainees are yet to go.

(2) *Hindustan Shipyard Ltd.*—The services of U.K. consultants viz. Seadrec Limited (jointly with Livesay and Handerson) were made available to Hindustan Shipyard Limited in July, 1972 through Overseas Development Authority of U.K. Government under Colombo Plan, for rendering advice to develop this Shipyard into an efficient unit of production by improving its economic viability and reducing the cost of construction of ships to the maximum extent feasible by fuller utilisation of existing facilities and creating the necessary back-up facilities to achieve that object. Four items recommended by the Consultants for immediate implementation in their Phase-IA Report are already under implementation. The Consultants have commenced their Phase II Study on 2nd January, 1976.

(3) *Garden Reach Workshops Ltd. Calcutta.*—With the approval of the Government, Garden Reach Workshops, Calcutta, have approached